


**OFFICE OF THE DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In supercession of earlier orders of this office, the following Committees of Shahdara District, Karkardooma Courts, Delhi, are hereby re-constituted with immediate effect :

SL. NO.	NAME OF THE COMMITTEES	NAME OF THE JUDICIAL OFFICERS/OFFICER	DESIGNATION
1	PURCHASE COMMITTEE	1. SH. GURDEEP SINGH, ASJ-01	CHAIRMAN
		2. SH. SANJEEV KR. MALHOTRA, ASJ-02	MEMBER
		3. SH. HARVINDER SINGH, ACJ/CCJ/ARC	MEMBER
		4. SH. PRABHAT BHATTI, D.D.O/ASSISTANT ACCOUNTS OFFICER	MEMBER
2	VIGILANCE COMMITTEE	1. MS. SUJATA KOHLI, ASJ-05	CHAIRPERSON
		2. SH. VINEET KUMAR, ADJ -01	MEMBER
		3. SH. HARVINDER SINGH, ACJ/CCJ/ARC	MEMBER
3	DIGITIZATION COMMITTEE	1. SH. SANJEEV KR. MALHOTRA, ASJ-02	CHAIRMAN
		2. SH. SUSHANT CHANGOTRA, JSCC/ASCJ/GJ	MEMBER
4	ARREAR COMMITTEE	1. SH. SANJEEV KR. MALHOTRA, ASJ-02	CHAIRMAN
		2. SH. VINEET KUMAR, ADJ-01	MEMBER
		3. SH. AJAY GARG, CMM	MEMBER
		4. MS. GEETANJALI, SCJ/RC	MEMBER
		5. SH. HARVINDER SINGH, ACJ/CCJ/ARC	MEMBER
5	GRIEVANCE REDRESSAL COMMITTEE	1. MS. SUJATA KOHLI, ASJ-05	CHAIRPERSON
		2. SH. DEVENDER NAIN, ADJ-03	MEMBER
		3. SH. VIJAY KUMAR JHA, ACMM	MEMBER
		4. MS. KADAMBARI AWASTHI, MM (M.C.-2)	MEMBER
		5. SH. HARINDRA SHARMA, JUDICIAL ASSISTANT, VICE PRESIDENT OF EMPLOYEES WELFARE ASSOCIATION (REGD.), SHAHDARA DISTRICT.	MEMBER
6	REVIEW SUB-COMMITTEE	1. MS. SUJATA KOHLI, ASJ-05	CHAIRPERSON
		2. MS. SMITA GARG, ADJ-02	MEMBER
		3. SH. V.K. JHA, ACMM	MEMBER
		4. SH. SUSHANT CHANGOTRA, JCSS/ASCJ/GJ	MEMBER
7	COMMITTEE TO EXAMINE THE COMPLAINTS OF THE SEXUAL HARASSMENT AGAINST THE WOMEN EMPLOYEES.	1. MS. SUJATA KOHLI, ASJ-05	CHAIRPERSON
		2. SH. VIJAY KR. JHA, ACMM	MEMBER
		3. SH. HARVINDER SINGH, ACJ/CCJ/ARC	MEMBER
		4. MS. GEETA MANOCHA, A.O. (JUDL.)	MEMBER
		5. MS. L. SITA FOUNDER PRESIDENT, SAIRASS, B-2, KAKATEEYA, 86, I.P. EXTN. PATPATGANJ, DELHI : 110092, MOBILE : 91-9013550647, 91-9868145541	MEMBER

However, any correspondence with the Ld. District & Sessions Judge (HQs) and the Hon'ble High Court of Delhi shall be done only through the undersigned.


 (A.S. JAYACHANDRA)
 District & Sessions Judge
 Shahdara District, KKD, Delhi

No. 3802-3810/Judl./SHD/Delhi/2019.

Dated 29/05/19

Copy forwarded for information and necessary action to :-

1. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), THC, Delhi.
3. The Judicial Officers concerned of Shahdara District, Karkardooma Courts, Delhi.
4. All Judicial Officers of Shahdara District, Karkardooma Courts, Delhi.
5. The Admn. Officers (Judl), all Branches, Shahdara District, Karkardooma Courts, Delhi.
6. PRO/APRO, Karkardooma Courts, Delhi.
7. Website Committee, Tis Hazari Courts, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. Reader to the undersigned.


 District & Sessions Judge